

ITEM NO.6

COURT NO.14

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Cr1.) No(s).1992/2016

THE STATE OF UTTAR PRADESH

Petitioner(s)

VERSUS

GODHA SINGH

Respondent(s)

Date : 25-02-2019 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE M.R. SHAH
[IN CHAMBERS]

For Petitioner(s) Mr. Ajay Kr. Pandey, Adv.
Mr. Sanjay Kumar Tyagi, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

List on 05.03.2019.

As a last chance, learned counsel for the petitioner
to do the needful before the next.

(Kailsh Chander)
Assistant Registrar

(Sarita Purohit)
AR-cum-PS